

that there were some sort of distortions with regard to the edible oil and that also, we are trying to regulate now. Fortunately again, the groundnut have started arriving in most parts of the country and, therefore, oil prices have stabilised. But it is not the question of seasonal stabilisation but it is the question of stabilisation throughout the year. For this we are having a plan of building up buffer stock by indigenous procurement and also by imports so that it will be possible for us to intervene in the market when the prices show an upward trend.

So far as sugar prices are concerned, they are controlled now. The market prices were increased to 335 and we have fixed that rate as the market rate and we have immediately brought down the excise duty so that the prices at which the factories have agreed to sell would not go up. Therefore, to say that the Government is not conscious of these factors is, I am afraid, shutting one's eyes to the realities and to various actions which Government are taking and are planning to take. This is one of the crucial strategies for our future. I would like to assure the hon. Members that we would like to consolidate the success that we have already achieved on the price front. There is no question of going back from this. In this matter, we have enough co-operation from the workers, but I would like to have the cooperation of the hon. Members also.

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE
TWO HUNDRED AND THIRTY FIRST AND
TWO HUNDRED AND THIRTY-EIGHTH
REPORTS

SHRI PRIYA RANJAN DAS
MUNSI (Calcutta—South): I beg to

present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and thirty-first report on paragraph 11 of the report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Defence Services) relating to Procurement of Oil
- (2) Two hundred and thirty-eighth Report on Action Taken by Government on the recommendation contained in their Two Hundred and eleventh Report on 'Estate Duty' relating to the Department of Revenue and Banking.

12.08 hrs.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

FIFTY-NINTH REPORT

SHRI NIHAR LASKAR (Karimganj): I beg to present the Fifty-ninth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

12.09 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION
TWENTIETH REPORT

SHRI ANNASAHAB GOTKHIÑDE (Sangli): I beg to present the Twentieth Report of the Committee on Subordinate Legislation.